

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 610
Appeal-305/252/ND/2023

IN THE MATTER OF:
Income Tax Officer

...APPELLANT

Vs.

Roc (Resilient Industry Pvt ltd)

...RESPONDENT

Section
U/s 252(1)

Order delivered on 04.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/IT Department

:Adv Puneet Rai, SSC along with
Adv Nikhil Jain, Advs.

For the RoC

:Adv Aakash Sharma

ORDER

Ld. Counsel on behalf of the Income Tax Department is present. Ld. Counsel on behalf of RoC is also present. None appears on behalf of the Remaining Respondent on the last date of hearing also i.e. 04.04.2024 also no one had appeared on behalf of the Remaining Respondents, Respondents other than RoC are set ***ex parte***. List the matter on **05.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)